

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 156 & 248 of 2013

Dated : 5th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 156 of 2013

**Simran Wind Project Pvt. Ltd. Ors. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. S.B.Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. Param Kr. Mishra for R-2
Ms. Jyoti Prasad**

Appeal No. 248 of 2013

**IL & FS Renewable Energy Ltd. & Ors. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Rimali Batra**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. Arjun Krishnan for R-2**

ORDER

Mr. Amit Kapur, Learned Counsel in Appeal no. 248 of 2013 has finished his arguments.

Post the matter for making reply submissions on **28.5.2014**.

**(Rakesh Nath)
Technical Member
mk/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**